

12.10 hrs.

PAPERS LAID ON THE TABLE

"THE ECONOMICS OF MODERNISATION IN THE INDIAN WOOL TEXTILE INDUSTRY"

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table a copy of "The Economics of Modernisation in the Indian Wool Textile Industry". [Placed in Library. See No. LT-3111/64].

INDIAN AIRCRAFT (FIRST AMENDMENT) RULES

The Minister of Civil Aviation (Shri Kanungo): Sir, I beg to lay on the Table a copy of the Indian Aircraft (First Amendment) Rules, 1964 published in Notification No. GSR 881 dated the 20th June, 1964, under section 14A of the Aircraft Act, 1934 together with an explanatory note. [Placed in Library. See No. LT-3112/64].

NOTIFICATIONS UNDER THE MERCHANT SHIPPING ACT

The Minister of Transport (Shri Raj Bahadur): Sir, I beg to lay on the Table a copy each of the following Rules under sub-section (3) of section 458 of the Merchant Shipping Act, 1958:

- (i) The Shipping Development Fund Committee (General) Amendment Rules, 1964, published in Notification No. G.S.R. 995, dated the 11th July, 1964.
- (ii) The Merchant Shipping (Examination for Skipper and Second hand of a Fishing Vessel) Rules, 1964, published in Notification No. G.S.R. 998, dated the 11th July, 1964.

[Placed in Library. See No. LT-3113/64].

ANNUAL REPORT OF THE INDIAN LAC CESS COMMITTEE

The Deputy Minister in the Ministry of Food and Agriculture (Shri

Shahnawas Khan): Sir, I beg to lay on the Table a copy of the Annual Report of the Indian Lac Cess Committee for the year 1962-63. [Placed in Library. See No. LT-2955/64].

TWENTY-FIFTH REPORT OF THE LAW COMMISSION

The Deputy-Minister in the Ministry of Law (Shri Jaganatha Rao): Sir, I beg to lay on the Table a copy of Twenty-fifth Report of the Law Commission on Evidence of Officers about forged stamps, currency notes, etc. [Placed in Library. See No. LT-3114/64].

12.12 hrs.

STATEMENT CORRECTING FIGURES GIVEN ON 26-3-1964 in LOK SABHA IN CONNECTION WITH DEMANDS OF FOOD AND AGRICULTURE MINISTRY

The Deputy Minister for Food and Agriculture (Shri D. E. Chavan): Sir in the speech made by Parliamentary Secretary in the Lok Sabha on the Demands of the Ministry of Food and Agriculture on the 26th March, 1964, he appears to have quoted from some journal on agriculture that Shri E.M. Bhongale, Malad, Baramati Taluk, Poona District, got per-acre yield of 238 tons from sugarcane variety Co 740. On verification I find that the actual per-acre yield obtained by this farmer in the All India Regional Sugarcane Crop Competitions 1962-63 season is 138.33 tonnes.

12.13 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—
Contd.

Mr. Speaker: The House will now take up further consideration of the motion of no-confidence in the Council of Ministers moved by Shri Chatterjee on the 11th September 1964.

Shri Morarka (Jhujunu): Mr. Speaker, a little more than a year ago,